COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

REVIEW PETITION NO. 03 OF 2018 IN APPEAL NO. 226 OF 2016 & IA NO. 180 OF 2018

Dated: 19th April, 2018

Present: Hon'ble Mr. I.J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Adani Transmission (India) Ltd. Appellant(s) /

Petitioner(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the/ Petitioner(s) : Mr. Hemant Singh

Mr. Tushar Srivastava Ms. Ankita Bafna

Counsel for the Respondent (s) : -

ORDER

Issue notice to the Respondents. Dasti, in addition, is permitted.

List the matter for Admission on 28.05.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

mk/tpd